

(4)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(111A)/2011

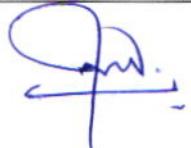
CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Petunia Financial Services Pvt. Ltd.
V/s.
M/s. Blue Coast Hotels and Resorts Ltd.

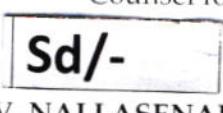
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NESAR AHMAD	Pcs	
2.	Amrit SHIVASTAVA	Advocate for R-1	
3.	SANJNA DVA Shrigopal DVA	Adv. for R-1	
4.	Abhishek Lawant ilb Mulanil	R-5	

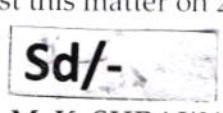
ORDER

TCP No.10/111A/NCLT/MB/MAH/2011

Counsel for both side present. At request, list this matter on 22.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)